

**PROFORMA-III**  
**Statement of Movable Property as on 31<sup>st</sup> March - 2011**

Name of the Officer (in full) and to which the officer belong **Harikrishna Singh**  
Present Post held **M.L.A., Jharkhand Vidhan Sabha, Ranchi - 834004** Present pay (i) Basic Pay **Rs 20,000.00** (ii) Gross Salary **Rs 68,000.00**

Sl No.	Name and details of property	Year of acquisition	How Acquired by whether purchase, inheritance, gift or otherwise with date of acquisition & name with details of person whom acquired.	Value at the time of Acquisition	If not in own name state in whose name held and his or her relationship with Government Servant	Present Value	Income derived (Interest/ Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1.	Cash in hand					Rs.24658.00		
2.	Cash with Bank (Current/Saving Account only)	Balance as on 07/01/2012				Rs.65,251.00		
3.	Deposits(Time Deposits/ NSCs etc.)RD							
4.	Loans and Advances							
5.	Investments(Share/Debentures/Mutual / Policy etc.)							

Signature

Date

Note:- The declaration form is required to be filled in and submitted by every member of class-I, class-II & class-III services, excluding All India Service Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

Signature

Date.....